

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL. REV.P/41/2024/(Filing No.)

MILAN TAMANG

APPLICANT

VERSUS

DOMA TAMANG AND OTHERS

RESPONDENTS

Date: 05.09.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

ORDER

Heard Learned Counsel for the Applicant.

Issue Notice on the I.A.

Requisites be filed within three days.

List on 22-10-2024.

Judge

05.09.2024